



**Central Administrative Tribunal
Principal Bench**

**CP No. 399/2019
in
OA No. 96/2015**

New Delhi, this the 6th day of March, 2020

**Hon'ble Mr.S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed , Member (A)**

Shri Gabar Singh Rawat
S/o Late Kunwar Singh Rawat
Aged 65 years
R/o 901, Rajpur Extn., Near Chhatarpur, New Delhi.

- Applicant

(By Advocate: Mr. Manjeet Singh Reen)

Versus

Union of India & Others : through

1. Shri R.K. Verma
Secretary
Ministry of Railways, Railway Board, Rail Bhawan, New Delhi.
2. Shri T.P. Singh
General Manager
Northern Railway, Baroda House, New Delhi.
3. Shri Arun Arora
Divisional Railway Manager
Northern Railway, State Entry Road, New Delhi.
4. Shri A.K. Singhal
Divisional Railway Manager
Northern Railway, Moradabad Division, Moradabad (U.P.)

- Respondents

(By Advocate : Mr. S.M. Arif with Ms. Shabnam Perween for R-1, 2 & 3
and Mr. V.S.R. Krishna with Mr. A.K. Srivastava)

ORDER (ORAL)

Mr. S. N. Terdal :

Heard.

In view of the order dated 24.10.2019 passed by the respondents, counsel for the applicant submits that nothing survives in this CP. Hence, CP is closed and notices issued to the respondents are discharged. However, the applicant is at liberty to seek remedy as per law.

**(Mohd. Jamshed)
Member (A)**

/anjali/

**(S. N. Terdal)
Member (J)**